Inauguration of DD Kendra Studios

- 1272. SHRI E.M. SUDARSHANA NATCHIAPPAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether the DD Kendra Studios are ready but are not inaugurated waiting for the VIP;
 - (b) if so, how many of them are to be opened; and
 - (c) whether the studio in Madurai would be opened soon?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) to (c) Seven Doordarshan Studio Centres at Gangtok, Patiala, Calicut, Warangal, Madurai, Coimbatore & Rajouri would be commissioned; after requisite staff is available.

DD Transmitter in Tamil Nadu

- 1273. SHRI C. PERUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether a high power transmitter for Doordarshan has been planned for Dharmapuri in Tamil Nadu;
 - (b) whether the construction of the transmitter is in a slow phase; and
- (c) by when the transmitter would be set up and become operational?
- THE MINISTER OF INFORMATION AND BROADCASTING (SHRIS. JAIPAL REDDY): (a) Yes, Sir.
- (b) and (c) Construction of transfer building in progress. Transmitter equipment have been ordered, fenders for tower work have been received and evaluated. Further action for placement of order is in progress. HPT project at Dharmapuri is expected to be completed during 2005-06.

Setting up of FM Radio Stations

- 1274. SHRI SUDARSHAN AKARAPU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) the number of FM Radio Stations set up by AIR, State-wise, as on the 31st March, 2004;

[16 August, 2004] RAJYA SABHA

- (b) the number of new FM Radio Stations proposed to be set up by AIR during the Tenth Five Year Plan;
- (c) what is the criteria adopted by AIR for setting up of a FM station at a particular place; and
 - (d) the amount sanctioned and spent under the scheme?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) The State-wise number of existing FM Radio Stations of All India Radio is given in the Statement enclosed. (See below)

- (b) 72 new FM Radio Stations are proposed to be set up by All India Radio during Tenth Five Year Plan.
- (c) While planning for a new FM Radio Station, the following points are considered:
 - (i) Uncovered areas/pockets
 - (ii) Socio-economic, cultural & linguistic needs of the community.
- (d) Out of the total amount of Rs. 18187.00 lakhs envisaged under tenth Plan, an amount of Rs. 311.80 lakhs has been spent.

Statement

State-wise List of FM Radio Stations

S.No. State		No. of Stations	
1.	Andhra Pradesh	9	
2.	Assam	5	
3.	Bihar	3	
4.	Chhattisgarh	3	
5.	Delhi	1	
6.	Goa	1	
7.	Gujarat	5	
8.	Haryana	2	
9.	Himachal Pradesh	4	
10.	Jammu & Kashmir	6	
11.	Jharkhand	5	
12.	Karnataka	12	
13.	Kerala	5	

1	2	3
14.	Madhya Pradesh	11
15.	Maharashtra	14
16.	Meghalaya	1
17.	Mizoram	1
18.	Nagaland	1
19.	Orissa	5
20.	Punjab	3
21.	Rajasthan	11
22.	Tamil Nadu	5
23.	Tripura	2
24.	Union Territory	3
25.	Uttar Pradesh	7
26.	Uttaranchal	1
27.	West Bengal	5

Arrears of court cases

1275. SHRI JANESHWAR MISHRA: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that the Law Commission has submitted its opinion on the arrears of court cases; and
- (b) if so, the salient features thereof and the steps taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY): (a) The Law Commission has made various recommendations/suggestions to tackle the arrears of court cases in its various reports. A list containing the number of the report and its title is enclosed as Statement-I, (See below)

(b) All these reports have been forwarded to the concerned Ministries/Departments for consideration and implementation. The salient features of these reports are indicated in the Statement-II (See below). Many of the recommendations of the Law Commission regarding the arrears of court cases as contained in these reports have already been implemented.